

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 203**

**New IA/681/ND/2024 IN IB/2552/ND/2019**

**IN THE MATTER OF:**

Creative Infraheights Pvt Ltd.

...

Applicant

Versus

JBK Developers Pvt Ltd

...

Respondent

**Order under Section 9 of IBC, 2016**

**Order Delivered on 15.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant

: Mr. Nalin Kohli, Mr. Anshul Malik, Mr.  
Ayuushman Arora, Advs.

For the Respondent

:

For the RP

: Mr. Harish Taneja, Ms. Parul, Mr. Pankaj  
Narang Advs.

**ORDER**

This is an Application filed by RP seeking Appropriate Directions. Issue notice to the Respondent. Post it on **28.02.2024**.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**